

ished cooperation in the field of tourism with United States; and

(b) if so, the details of the Memorandum of Understand or agreement signed in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). In order to enhance the surroundings of important tourism heritage sites, Government of India and Government of USA have signed a Memorandum of Understanding on 18.5.1989. The memorandum speaks of collaboration of the two Governments in following areas:

- (a) General development planning for tourism and visitor services for cultural heritage sites at Sarnath and Bodhgaya.
- (b) Development of a historical park behind the Taj Mahal across river Yamuna.
- (c) Preparation of suitable courses for training of personnel in tourism related activities and also environmental education.

As regards the funding, each party is expected to cover its own expenses except when special financing is obtained for specific joint projects.

Modernisation of Air Traffic Control System at Delhi and Bombay Airports

222. SHRI BANWARI LAL PUROHIT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to the state:

(a) whether Union Government have cleared the scheme to modernise the air traffic control system at Bombay and Delhi airports;

(b) if so, the total expenditure involved therein; and

(c) when the work on these projects likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) The proposal is under consideration of the Government.

(b) and (c). The estimated cost of the project is Rs. 294 crores. The work would start immediately after clearance of project by the Government.

Increase in Fares by Indian Airlines

223. CH. KHURSHID AHMED:
SHRI MOHD. MAHFOOZ ALI
KHAN:
SHRI KALI PRASAD PANDEY:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have raised the Indian Airlines fares in addition to the 10 per cent inland travel tax;

(b) if so, the details thereof and the reasons therefor:

(c) the likely impact on the domestic patronage of the Indian Airlines and the foreign tourists visiting the country; and

(d) the estimated additional revenue likely to be earned as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL): (a) Yes, Sir.

(b) The details of increase in fares with effect from the 9th of July, 1989 are as follows:

- (i) Increase in basic rupee fares ranging from 30% to 20% on various distance slabs as given below:

<i>Sector distance</i>	<i>Percentage increase in basic rupee fare</i>
1	2
1 to 300 kms.	30%
301 kms and above	20%

- (ii) Increase in the differential between the total Executive class fares and Economy Class fares from 20% to 30%.
- (iii) Continuance of the basic cargo rates at 1.06% of the basic rupee fares and excess baggage rates at 1.1% of the total passenger fares.

Since the last increase in fares effected by Indian Airlines, there has been substantial increase in the input cost which is mainly due to upward revision in the Route Navigation Charges, increase in expenses on material consumption, outside repairs, food services, interest and financing charges, hire of aircraft and steep rise in the US Dollar rates. In order to off-set this additional burden, there was no other alternative but to increase the fares. Despite the fare increase, there will be a shortfall in recovering the cost which would be absorbed by Indian Airlines through higher productivity and cost control.

(c) No adverse effect is envisaged either on domestic patronage or foreign tourist traffic visiting the country.

(d) The estimated additional revenue that would be earned by Indian Airlines is likely to be to the tune of about Rs. 121 crores per annum.

Study regarding Self-Employment Scheme for Educated Unemployed Youth

224. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Sardar Patel Institute of Economics and Social Research, Ahmedabad conducted a study regarding the results of the Self-employment Scheme for Educated Un-employed Youth in the country;

(b) if so, the findings thereon;

(c) whether the study revealed that the benefits of the Scheme had not been reaching the target group in many of the cases; and

(d) if so, the steps being taken by Government to streamline the procedure?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THIS MINISTRY OF INDUSTRY (SHRIM. ARUNACHALAM): (a) Evaluation of the Self Employment Scheme for Educated Unemployed Youth was conducted by Sardar Patel Institute of Economics and Social Research, Ahmedabad in two districts each of Gujarat and Andhra Pradesh.

(b) and (c). The performance of the scheme in terms of employment intensity has been termed as fairly good in the report. It, however, points out certain deficiencies in the implementation of the scheme like untraceability of beneficiaries, benefits of the scheme flowing to employed persons and to middle class and better off persons and difficulties faced by beneficiaries in getting loans under the scheme.

(d) Copies of the report have been sent to the concerned State Governments and they have been advised to take corrective